

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

DFR NO. 756 OF 2018 &
IA NO. 629 OF 2018

Dated: 25th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Laurel Apparels

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1
Mr. Balaji Srinivasan
Ms. Pratiksha Mishra for R-2 & 3

ORDER

Mr. Anand K. Ganesan, Learned Counsel appears on behalf of Respondent No. 1 and Mr. Balaji Srinivasan, Learned Counsel appears on behalf of Respondent No. 2 & 3.

Registry is directed to post all other applications in the instant appeal which are pending considerations on the next date of hearing.

List the matter on **30-5-2018**, as agreed by the learned counsel appearing for the parties.

(S. D. Dubey)
Technical Member

tpd/vg

(Justice N. K. Patil)
Judicial Member